GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2026
ANSWERED ON:23.07.2014
HOUSING AND POVERTY ALLEVIATION SCHEMES
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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of various urban housing and poverty alleviation schemes/projects being implemented in the country, State and city/town-wise;
- (b) the details and directions issued regarding feasibility of various housing and urban poverty alleviation projects;
- (c) the details of the houses made available and the target fixed to bring down the urban rate of poverty and the success achieved under housing and poverty alleviation schemes during each of the last three years and the current year, State-wise;
- (d) the steps taken/being taken by the Union Government to implement various housing and urban poverty alleviation schemes in the country including Delhi; and
- (e) the funds sanctioned/released and utilized under the said schemes during said period and the achievements made therein, State and city/town-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRIM. VENKAIAH NAIDU)

(a) to (e): The Statement showing State-wise, targets fixed/achieved under Swarna Jayanti Shahari Rozgar Yojana (SJSRY)/National Urban Livelihoods Mission (NULM), Details of Houses constructed under Basic Services to the Urban Poor (BSUP), Integrated Housing and Slum Development Programme (IHSDP) and Rajiv Awas Yojana (RAY) during the last three years and current year is at Annexure-I, II, III & IV. The Statement showing State-wise, funds released and utilization under Swarna Jayanti Shahari Rozgar Yojana (SJSRY)/National Urban Livelihoods Mission (NULM), Basic Services to the Urban Poor (BSUP), Integrated Housing and Slum Development Programme (IHSDP) and Rajiv Awas Yojana (RAY) during the last three years and current year is at Annexure-V, VI, VII & VIII.

The detailed guidelines for implementation of these schemes have been issued to all States/UTs including Delhi. Implementation of the schemes is monitored through mechanisms such as periodic review meetings, monthly/quarterly physical and financial progress reports and filed visits by officers of the Ministry of Housing & Urban Poverty Alleviation.